

(4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:—

(a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareilly, Uttar Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4293/16/16]

#### **Notification of the Ministry of Youth Affairs and Sports**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): Sir, on behalf of Shri Sarbananda Sonowal, I lay on the Table, under sub-section (2) of Section 44 of the Rajiv Gandhi National Institute of Youth Development, Act, 2012, a copy (in English and Hindi) of the Ministry of Youth Affairs and Sports (Department of Youth Affairs) Notification No. G.S.R. 170 (E), dated the 16th February, 2016, publishing the Rajiv Gandhi National Institute of Youth Development Ordinances, 2016.

[Placed in Library. *See* No. L.T. 4145/16/16]

#### **Outcome Budget (2016-17) in respect of the Ministry of Environment, Forest and Climate Change**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2016-17, in respect of the Ministry of Environment, Forest and Climate Change.

[Placed in Library. *See* No. L.T. 4449/16/16]

#### **I. Reports and Accounts (2014-15) of Coffee Board, Bengaluru and EPCES, New Delhi and related papers**

#### **II. Outcome Budget (2016-17) in respect of the Department of Commerce and the Department of Industrial Policy and Promotion**

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (i) (a) Seventy-fifth Annual Report of the Coffee Board, Bengaluru, for the year 2014-15.
- (b) Annual Accounts of the Coffee Board, Bengaluru, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. *See* No. L.T. 4297/16/16]

- (ii) (a) Twelfth Annual Report and Accounts of the Export Promotion Council for EOUs and SEZ Units (EPCES), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 4300/16/16]

- II. (i) Outcome Budget for the year 2016-17, in respect of the Department of Commerce. [Placed in Library. *See* No. L.T. 4302/16/16]

- (ii) Outcome Budget for the year 2016-17, in respect of the Department of Industrial Policy and Promotion.

[Placed in Library. *See* No. L.T. 4454/16/16]

**I. Reports and Accounts (2014-15) of various Corporations, Companies, Libraries, National School of Drama, Foundation and University and related papers**

**II. Outcome Budget (2016-17) in respect of the Ministry of Tourism and the Ministry of Culture**

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE; THE MINISTER OF STATE OF THE MINISTRY OF TOURISM; AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA):  
Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Fiftieth Annual Report and Accounts of the India Tourism Development Corporation Limited (ITDC), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 3998/16/15]